

Unmanned Railway Crossing in M.P.

1902. SHRI MURLIDHAR
CHANDRAKANT
BHANDARE:

SHRI SURESH
PACHOURI:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of unmanned railway crossings in Madhya Pradesh;

(b) the number and details of unmanned railway crossing accidents during 1988, 1989 and 1990 so far; and

(c) whether there is any scheme for manning and/or mechanising these railway crossings to prevent such accidents?

THE DEPUTY MINISTER
IN THE MINISTRY OF RAIL-
WAYS (SHRI AJAY SINGH):
(a) 1710.

(b) Such information is main-
tained Railway-wise and not State-
wise.

(c) Manning of the existing un-
manned level crossings is under-
taken by Railways if proposal
therefor is sponsored by the State
Government/Local Authority, duly
consenting to meet the expenditure
as per rules. However, the Rail-
ways also, on their own, undertake
manning of level crossings at
Railways' cost, where justified by
the volume of traffic and/or visibility
consideration.

There is no scheme at present to
mechanise the unmanned level cross-
ings.

Problem Villages in Madhya Pradesh

1903. SHRI MURLIDHAR
CHANDRAKANT
BHANDARE:
SHRI SURESH
PACHOURI:

Will the Minister of AGRI-
CULTURE be pleased to state:

(a) the number of villages facing
drinking water problem in Madhya
Pradesh as on March end 1990;
and what percentage it constitutes
out of the total number of problem
villages in the country and the com-
parative figures for the States and
Union territories;

(b) the number of villages pro-
vided with dependable and ade-
quate sources of water supply in
Madhya Pradesh and other States
during the Seventh Five Year Plan
period; and the expenditure incurred
thereon; and

(c) the number of villages pro-
posed to be provided with such
sources of drinking water supply
during the 8th Five Year Plan
period; and the Budget provision
made therefor?

THE MINISTER OF STATE
IN THE DEPARTMENT OF
RURAL DEVELOPMENT IN
THE MINISTRY OF AGRI-
CULTURE (SHRI UPENDRA
NATH VERMA): (a) and (b) The
information is given in the State-
ment at Annexure. [See Appendix
CLIV, Annexure No. 92]

(c) All the problem villages are
likely to be covered in the 8th Five
Year Plan period. Budget outlay
for coverage of villages is decided
on year to year basis. An outlay of
Rs. 423 crores has been made in
1990-91 under the Centrally Sponso-
red Accelerated Rural Water Supply
Programmes, Mini-Missions and
sub-missions and Rs. 658.34 crores
under the State Sector Minimum
Needs Programme.